



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.07.2025

### NOTICE

Please take notice that the following matters listed in the Court – II on 03.07.2025 & 04.07.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 142 of 2023  <b>Part Heard</b>	Vanraj Suppliers Pvt. Ltd. & Anr. Vs. Regional Director Ministry of Corporate Affairs North – Eastern Region  <b>With</b>	Neha Somani	Durga Dutt
2.	Comp. App. (AT) No. 143 of 2023  <b>Part Heard</b>	Assam Timber Products Pvt. Ltd. & Anr. Vs. Regional Director Ministry of Corporate Affairs North – Eastern Region	Neha Somani	Durga Dutt
3.	Comp. App. (AT) (Ins) No. 252 - 255 of 2023 & I.A. No. 5793 of 2024  <b>Part Heard</b>	Mantena Engitec Pvt. Ltd. Vs. Ravi Sankar Devarakonda	Kumar Anurag Singh Pradeep Bindra	Saswat Acharya Govind Manoharan Mrs. Samiksha Diksha Tiwari
4.	Comp. App. (AT) (Ins) No. 897 of 2024  <b>Part Heard</b>	Harshvardhan Kalyani Vs. UCO Bank & Anr.	Ajay Gaggar	Partha Sil- R1 Akash Chatterjee- R2

<p><b>5.</b></p>	<p>Comp. App. (AT) No. 121 of 2022</p> <p><b>Part Heard</b></p>	<p>The Peersless General Finance Investment Company Ltd. Vs. Bhagwati Developers Pvt. Ltd. &amp; Ors.</p> <p><b>With</b></p>	<p>Shikhal Khare S. Sukumaran</p>	<p>Faraz Anees-R1 Devesh Tripathi Faraz Anees Pragya Agrawal Anjali Gupta Kartik Vashisht</p>
<p><b>6.</b></p>	<p>Comp. App. (AT) No. 123 of 2022</p> <p><b>Part Heard</b></p>	<p>Shikha Holdings Pvt. Ltd. &amp; Anr. Vs. Peerless General Finance and Investment Company Ltd. &amp; Ors.</p> <p><b>With</b></p>	<p>Indrani Ghosh Kunal Mirani Kunal Vajani Debanjan Mandal</p>	<p>Faraz Anees-R1 Devesh Tripathi Anjali Gupta Shrestha Narayan Shreya Divya Kashyap</p>
<p><b>7.</b></p>	<p>Comp. App. (AT) No. 124 of 2022</p> <p><b>Part Heard</b></p>	<p>Jayanta Roy &amp; Ors. Vs. The Peerless General Finance and Investment Company Ltd. &amp; Ors.</p>	<p>Orijit Chatterjee Kumar Anurag Singh Sanjit Malik Tushar H. Sanjeet Malik Zain A. Khan</p>	<p>Faraz Anees-R1 Devesh Tripathi Divya Kashyap Kartik Vashisht Shrestha Narayan</p>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar